

**POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS
UNDER REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES
AND TAKEOVERS) REGULATIONS, 2011, (AS AMENDED) OF**

I-POWER SOLUTIONS INDIA LIMITED

Registered Office: New No. 17, Old No.7/4, Vaigai Street, Besant Nagar, Chennai, Tamil Nadu, 600090

Corporate Identification Number (CIN):L72200TN2001PLC047456

Tel: +91 44 24910871. Fax: +91 44 24912892; Email:cs@ipwrs.com, Website: www.ipwrs.com

Open Offer for Acquisition of up to **11,56,740** Equity Shares representing 26% of the fully diluted voting share capital from the Equity Shareholders of I-Power Solutions India Limited ("Target Company") by **Mr. Rajendra Naniwadekar** ("Acquirer") at a price of ₹10.10 per fully paid-up equity share.

This Post Offer Advertisement is being issued by **Bajaj Capital Limited** ("Manager to the Offer"), on behalf of Acquirer in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended ("SEBI (SAST) Regulations, 2011"). The Detailed Public Statement ("DPS") and Corrigendum to DPS with respect to the aforementioned offer was published on April 20, 2022 and May 31, 2022 respectively in Financial Express (English – all edition), Jansatta (Hindi – all edition), Makal Kurral (Tamil – Chennai edition) and Mumbai Lakshadweep (Marathi – Mumbai edition).

| 1 | Name of the Target Company | I-Power Solutions India Limited | | | |
|-------|--|--|---|---|--|
| 2 | Name of the Acquirer and PACs | Mr. Rajendra Naniwadekar ("Acquirer"), No Person is acting in concert with the Acquirer. | | | |
| 3 | Name of the Manager to the Offer | Bajaj Capital Limited | | | |
| 4 | Name of the Registrar to the Offer | Cameo Corporate Services Limited | | | |
| 5 | Offer Details: | | | | |
| | a) Date of Opening of the Offer | June 10, 2022 (Friday) | | | |
| | b) Date of Closure of the Offer | June 23, 2022 (Thursday) | | | |
| 6 | Date of Payment of Consideration | July 01, 2022 (Friday) | | | |
| 7 | Details of Acquisition | | | | |
| Sl.No | Particulars | Proposed in the Offer Document (Letter of Offer) | | Actuals | |
| 7.1 | Offer Price | ₹10.10 per Fully paid up equity share | | ₹10.10 per Fully paid up equity share | |
| 7.2 | Aggregate number of shares tendered | 11,56,740 | | 11,56,740 | |
| 7.3 | Aggregate number of shares accepted | 11,56,740 | | 36,745 | |
| 7.4 | Size of the Offer (Number of shares multiplied by offer price per share) | ₹1,16,83,074 | | ₹ 3,71,124.50 | |
| 7.5 | Shareholding of the Acquirer and PACs before Agreements/Public Announcement (No. & %) | 35,201 (0.79%) | | 35,201 (0.79%) | |
| 7.6 | Shares Acquired by way of Share Purchase Agreement (SPA) - Number - % of Fully Diluted Equity Share Capital | 26,73,181 (60.08%) | | 26,73,181 (60.08%) | |
| 7.7 | Shares Acquired by way of Open Offer - Number - % of Fully Diluted Equity Share Capital | 11,56,740 (26%) | | 36,745 (0.83%) | |
| 7.8 | Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired - % of the shares acquired | - | | - | |
| 7.9 | Post offer shareholding of Acquirer along with PACs - Number - % of Fully Diluted Equity Share Capital | 38,65,122 (86.88%) | | 27,45,127 (61.70%) | |
| 7.10 | Pre & Post offer shareholding of the Public* - Number - % of Fully Diluted Equity Share Capital | Pre Offer 17,40,618 (39.13%) | Post Offer 5,83,878 (13.12%) | Pre Offer 17,40,618 (39.13%) | Post Offer 17,03,873 (38.30%) |

* The Open offer is issued to all the shareholders of the Target Company including the Promoter and Promoter Group except for the Acquirer.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, and of the Target Company.

10. The capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the Public Announcement and/or Detailed Public Statement and/or Letter of Offer.

11. This Post offer Advertisement is being issued in all the newspapers in which the DPS has appeared

Place: Hyderabad

Date: 04.07.2022

**Issued by the Manager to the Offer
on behalf of Acquirer**

 **BajajCapital**

Bajaj Capital Limited

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Nehru Place, New Delhi -110019, India

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SEBI Registration Number: INM000010544